

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 307
CP No. 51/241-242/ND/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Sh. Dharam Chand Jain & Anr.


...Petitioners

Versus

Arihant Landmart Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
01.05.2023.


(Prabhudayal Sewda)
Court Officer

March 16, 2023